

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 426 of 1995

Wednesday, this the 29th day of March, 1995

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. V Kathiresan, S/o S Vadivelu, Vocational Instructor, Model Industrial Training Institute, Beypore, Calicut 'Chaitanya', Marad Beach, Arakinor, Calicut-28.
2. M Gunasekharan, S/o Late S Muthian, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Kuttappan Colony, Kalkuzhi Palath Road, Karuvasseri Post, Calicut-673 010.
3. P Rasheed, S/o Late Janab Kunhidru, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Kaladi House, Kohinoor, Thenchippalam Post, Kerala State.
4. B Ajith, S/o N Bhaskaran Nair, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Harisree, North Beypore, Calicut-673 015
5. CC Jose, S/o Late PM Chacko, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Beypore, Calicut-673 015.
6. PM Radhakrishna Pillai, S/o Madhavan Nair, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Beypore, Calicut-15.
7. K Kesavan, S/o Shri KPS Nair, Vocational Instructor, Model Industrial Training Institute, Beypore, Calicut residing at Kuttikattu paramba, Near Vayanasala, Naduvattam, Beypore, Calicut-673 015.
8. TS Vijayakumar, S/o PS Thankappan, Maintenance Mechanic, Model Industrial Training Institute, Calicut residing at Kuruveriparamba, Naduvattam, Beypore North (Post), Calicut-673 015.
9. MJ James, S/o Papachan, Vocational Instructor, Model Industrial Training Institute, Calicut residing at Parakandy House, Thavundpuram Thazham, Easthill Post, Westhill, Calicut-5.
10. PV Raghavan, S/o Late P Chandu, Vocational Instructor, Model Industrial Training Institute, Calicut-15 residing at Pattuva Street, Baliapatam, Kannur-670010. .. Applicants

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Secretary,
Government of India,
Ministry of Labour,
Srama Sakthi Bhavan,
Raffi Marg, New Delhi.
2. The Principal,
Model Industrial Training Institute,
Beypore, Calicut. Respondents

By Advocate Mr. TPM Ibrahim Khan, Senior Central Government
Standing Counsel

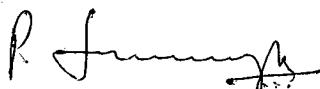
O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants are Vocational Instructors/Maintenance Mechanics in the Model Industrial Training Institute, Calicut. Their grievance is that the benefit of a higher pay scale has not been granted to them on 1-1-1986. A similar matter was disposed of by the Madras Bench of this Tribunal in OA 567/91 with a direction to respondents therein to pass final orders on the representation of the applicants-association therein within three months. Applicants state that no orders have been passed in pursuance of that direction and that they are claiming similar benefits. Applicant-1 has made A-2 representation dated 1-9-1994 which is said to be under consideration. We permit other applicants also to make similar representations to first respondent within one month of today. The first respondent shall consider these representations and pass appropriate orders within three months from the date of receipt of the representations.

2. We dispose of the application as aforesaid. No costs.

Dated the 29th March, 1995



P. SURYAPRAKASAM
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

List of Annexures:

**Annexure A2: True copy of the representation dated 1-9-1994
Submitted by 1st applicant to the 1st respondent.**